

(b) Yes, Sir.

(c) As the Samiti had not submitted labour payment certificate and work done vouchers duly countersigned by the competent authority and as the bills were time barred, the same were returned to the Samiti unpaid.

[*Translation*]

Setting up of New Industries In Gujarat

7855. SHRI RATILAL KALIDAS VERMA: Will the Minister of INDUSTRIES be pleased to state:

(a) whether Union Government have received any proposals for setting up new industries in Gujarat in the joint sector in collaboration with Gujarat Government;

(b) if so, the details thereof and whether these proposals have been cleared by Union Government; and

(c) the number of persons likely to get employment in these industries?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) to (c). During the years 1987 to 1990 (upto 30.4.90), only one Industrial Licence application for joint sector venture in Gujarat was received. This proposal

was approved and the Letter of Intent granted on 21.12.88 to Bonded Fabrics in Bharuch (Gujarat) generating an additional employment of about 100.

Joint Ventures with Japan, France and Britain

7856. SHRI HARI SHANKAR MAHALE: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have taken steps to set up joint ventures with Japan, France and Britain; and

(b) if so, the fields in which the joint ventures have been set up with these countries, country-wise?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b). Steps for setting up joint ventures are taken by entrepreneurs. Government grant approvals for such collaborations between foreign companies and Indian enterprises after due examination.

A statement indicating the fields in which approvals have been granted for foreign collaboration involving financial participation by Japan, France and Britain with Indian enterprises during the last three years, is given below.